

(c) The requirement of the state, by and large, have been met.

[English]

Sharp rise in Prices of Edible Oils

4944. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether due to hoarding of the edible oils the prices thereof have risen high;

(b) if so, the number of stockists of edible oil in Delhi with details thereof including their licenced capacity;

(c) the number out of them checked to know if they have resorted to hoarding or blackmarketing/profitereing after the rise in prices; and

(d) the details of the outcome of such checkings, stockist-wise?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) There have been no complaints of hoarding/refusal to sell/non-availability of edible oils in the recent past. Further no statutory price control in respect of edible oils has been prescribed by the Delhi Administration.

(b) Delhi Administration has issued licences to 248 producers and 967 wholesalers dealing in edible oils.

(c) and (d). Checkings are generally under-taken on the basis of complaints received. Complaints against traders trading in edible oils without licence led to filing of FIR's by Delhi Administration in 8 cases in the current year.

Time Allotted to Advertisements, Telefilms and Serials on Doordarshan

4945. DR. G.L. KANAUIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the total time allotted to advertisements, telefilms and serials daily on Doordarshan under the Network Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): The time utilised for telecast of advertisements varies from day to day. However, advertisements at present take about 2.5% of the total transmission time.

Telefilms are telecast on Doordarshan ordinarily twice in a month. The duration of each telefilm is around 90 minutes.

Serials on the national network are telecast on an average for a duration of about 127 minutes daily.

Issue of Industrial Licences in U.P.

4946. DR. G.L. KANAUIA: Will the PRIME MINISTER be pleased to state:

(a) the number of industrial licences issued during the year 1990-91 and proposed locations thereof, State-wise;

(b) whether the Government have issued any new licence for setting up an industrial unit in District Khiri, Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) A statement is enclosed. Details of all Industrial Licences such as name & address of the undertaking, location, item(s) of manufacture, capacity and number & date of issue etc. are published